



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu

Warrant of Appointment
Jammu, the 2nd December, 2017.

SRO 491 .- In exercise of the powers vested in me under sub-section (1) of Section 4 of the Jammu and Kashmir Protection of Human Rights Act, 1997, I, N. N. Vohra, Governor of Jammu and Kashmir, hereby appoint (i) Shri Abdul Hamid Wani, IAS (Retired) and (iii) Mtr. Dilshad Shaheen, Special Secretary, Home (Retd.), as Non-Judicial Members of the J&K State Human Rights Commission, with effect from the date they assume charge of their office.

Sd/-
(N. N. Vohra)
GOVERNOR

NO: LD (Leg) 96/20-I.

Dated: 02 – 12 – 2017.

Copy to the above forwarded for information to the:-

1. Shri Abdul Hamid Wani, IAS (Retired) Commissioner/Secretary to Government, Member, J&K State Human Rights Commission.
2. Mtr. Dilshad Shaheen, (Reired) Special Secretary to Government, Member, J&K State Human Rights Commission.
3. All Financial Commissioner/ Principal Secretaries/Commissioners/Secretaries to Government.
4. Principal Secretary to the Hon'ble Governor, J&K Jammu.
5. Principal Secretary to the Hon'ble Chief Minister, J&K Jammur.
6. Registrar General, J&K High Court, Jammu.
7. Principal Secretary to the Lord Chief Justice, J&K High Court, Jammu.
8. Secretary, State Human Rights Commission, Srinagar.
9. Director Litigation, Jammu/Srinagar.
10. Director Information, J&K Jammu.
11. Private Secretary to the Hon'ble Chairman, J&K Legislative Council, Srinagar for information of the Hon'ble Chairman.

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12. Private Secretary to the Hon'ble Speaker, J&K Legislative Assembly, Srinagar for information of the Hon'ble Speaker.
13. Private Secretary to the Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
14. Private Secretary to the Hon'ble Leader of the Opposition in the Legislative Assembly/Council.
15. Private Secretary to the Chief Secretary, J&K for information of the Chief Secretary.
16. General Manager, Government Press, Jammu with the request to publish the above Notification in an extraordinary issue of the Government Gazette. 20 printed copies of the same may be furnished to this Department within one day positively.
17. SRO Section (w7sc).
18. Concerned file.



(Abdul Majid Bhat)
Secretary to Government,

Department of Law, Justice and Parliamentary Affairs.